

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 36

**CA No. 241/2022
IA (CA) No. 23/22, 14/2023
And**

CP No. 49/Chd/Hry/2022

**Under Section 241 & 242, CA 2013 &
R 11 NCLT 2016**

In the matter of:-

Gaurav Nabh

...Petitioner

Vs.

Korra Worlwide Advertising Pvt. Ltd.

...Respondent

As both the Hon'ble Members are holding NCLT Benches of Allahabad and Guwahati, after lunch, therefore, the matter could not be taken up and adjourned to 19.07.2023.

Sd/-
Court Officer

April 24, 2023
PRF